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(b) Yes, Sir. The demand of the Moradabad Bartan Committee for allotment of copper could not be acceded to because its members do not come under the category of "actual users" to whom alone copper (virgin) is being allotted under the Control Order. However. several utensils manufacturing units in Moradabad have been allotted copper on the recommendations of the State Director of Industries.

(c) The State Government did furnish certificates of consumption of the Moradabad Bartan Committee but did not specifically recommend their case for allotment of copper because these dealers are not actual manufacturers. They get their products manufactured on Bhatti system from different moulders and kharkanadars.

(d) The number or value of utensils produced in Moradabad is not known. The number of workers employed in utensil industry in Moradabad is estimated by the State Government to be about 32,000.]

REPRESENTATION FROM THE SENIOR PROOF READERS OF THE GOVERNMENT OF INDIA PRESS, NEW DELHI

*411. Shri PURNA CHANDRA SHARMA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Starred Question No. 635 in the Rajya Sabha on the 18th September, 1958 and state whether Government have received any representation from the Government of India Press, New Delhi, regarding the revision in scales of pay of Senior Proof Readers; so:

(à) when it was received;

(b) what action Government have taken thereon; and

(c) if no action has been taken. what are the reasons therefor?

The DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY

(SHRI ANIL K. CHANDA): Yes (a) Sir, the representations were received in March, 1954 and November, 1956.

(b) The request was not found to be tenable and could not, therefore, be acceded to.

(c) Does not arise.

ANTI-INDIAN PROPAGANDA OF THE COLONIAL POWERS AND THE UNION OF SOUTH AFRICA

*412. Shri J. H. JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the malicious propaganda set in motion against India by the colonial powers and the Union of South Africa; and

(b) if so, what steps Government have taken in this regard?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) There have been press reports regarding the alleged plan of the Government of the Union of South Africa to hit back at countries and individuals who have criticised their domestic policies. However, instances of any malicious propaganda against India either by the Union Government or by colonial powers have not so far come to notice.

(b) Does not arise.

RECOMMENDATIONS OF THE LABOUR APPELLATE TRIBUNAL ON COAL

*413. SHRI Z A. AHMAD: SHRI BHUPESH GUPTA:

Will the Minister of LABOUR . AND EMPLOYMENT be pleased to state:

(a) whether the recommendation of the Labour Appellate Tribunal on Coal for payment of category IV wages to the overburden workers has been implemented;

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(b) whether this question was considered by the Implementation Committee set up under the Chairmanship of the Chief Labour Commissioner, Government of India;

(c) if so, whether the Implementation Committee sent a three-man committee in any area in connection with the question of implementation of the recommendation of the Appellate Tribunal in respect of overburden workers,

(d) whether after the visit, the Committee submitted any report to the Implementation Committee;

(e) whether the National Coal Development Corporation was approached for the implementation of the recommendations of the three-man committee; and

(f) if so, with what results?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI) · (a) The Labour Appellate Tribunal did not recommend that overburden workers should be placed in category IV.

(b) Certain questions relating to categorisation of workers employed in overburden removal work in State collieries was considered by the Implementation Committee

(c) to (e) Yes.

(f) The matter is still under the consideration of the National Coal Development Corporation

SETTING UP OF PAPER OR PULP MILLS IN ASSAM

*414 SHRI J B HAGJER Will the Minister of COMMERCE AND INDUSTRY be pleased to state the names of the parties which have sought permits for setting up Paper or Pulp mills in Assam and the localities where they propose to set up those mills.

THE MINISTER OF INDUSTRY (Shri Manubhai Shah): A statement is laid on the Table of the Sabha

to Questions

STATEMENT

M/s Balmer Lawries & Co Ltd., Calcutta, and M/s Rohtas Industries Ltd. Dalmianagai (Bihar) have applied for licences for the manufacture of Bleached Sulphate Bamboo Pulp and Paper and Pulp respectively The former firm propose to locate their undertaking at Tehsil Lamsakhang, District Nowgong, while the latter have the following three sites in View.—

1 Near Badarpur (South Cachar)

- 2 Lumding (United Districts of Mikir and North Cachar Hills)
- 3 Near Dibrugarh (North Assam)

†WEST GERMAN MINISTER'S MEETING WITH PLANNING COMMISSION

*200 SHRI V K DHAGE Will the Minister of Planning be pleased to state

(a) whether it is a fact that Dr. Erhard, the West German Minister for Economic Affairs, met the Planning Commission on or about the 13th October, 1958; and

(b) if so, what advice was given by him?

THE DEPUTY MINISTER OF PLAN-NING (SHRI S N MISHRA). (a) Yes Sir, on October 13, 1958

(b) There was an exchange of views on various subjects including the organisation and procedures for industrial planning, role of the private sector and the possibilities of greater German collaboration in India's industrial development.

[†]Postponed from the 2nd December, 1958

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